

Statement-II*State wise division of Fruits & Vegetable Units licensed under the Fruit Products order 1955*

1.	Andhra Pradesh	—	300
2.	Assam	—	25
3.	Bihar	—	58
4.	Gujarat	—	260
5.	Haryana	—	151
6.	Himachal Pradesh	—	90
7.	Jammu & Kashmir	—	93
8.	Karnataka	—	253
9.	Kerala	—	38
10.	Madhya Pradesh	—	144
11.	Maharashtra	—	934
12.	Meghalaya	—	14
13.	Manipur	—	8
14.	Nagaland	—	5
15.	Orissa	—	43
16.	Punjab	—	38
17.	Rajasthan	—	110
18.	Sikkim	—	3
19.	Tamil	—	752
20.	Tripura	—	4

21.	Uttar Pradesh	—	494
22.	West Bengal	—	298
23.	Andaman & Nicobar	—	3
24.	Arunachal Pradesh	—	3
25.	Chandigarh	—	54
26.	Dadar & Nagar Naveli	—	7
27.	Delhi	—	307
28.	Goa Daman & Diu	—	160
29.	Mizoram	—	3
30.	Pondichery	—	14
Total			4932

Ground Water Level

4208. SHRI D.S. AHIRE:
SHRI VITHAL TUPE:

Will the PRIME MINISTER be pleased to state:

(a) whether the ground water level in several states including Maharashtra are going down every year;

(b) if so, whether the Government have identified such areas where water level are going down and the extent to which the water level is receding at each place, State-wise; and

(c) the steps taken/proposed to be taken by the Union Government to increase the ground water level in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Long term observations made by the Central Ground Water Board have shown a state of both rise and fall in the level of ground water in various States including the State of Maharashtra.

(b) Statewise details of fall in the level of ground water registered during the last five years (1992-93 to 1996-97) is given in the Statement.

(c) Steps taken/proposed to be taken by the Government, inter-alia, to increase the level of ground water include:

- (i) Constitution of Central Ground Water Authority under the Environment (protection) Act, 1986 for regulation and control of ground water management and development.
- (ii) Circulation of a Model Bill to all the States/ Union including Maharashtra territories to enable them to enact suitable legislation for regulation and control of ground water

development.

- (iii) Circulation of a Manual on artificial recharge of ground water to the States/Union Territories including Maharashtra to enable them to formulate area specific artificial recharge schemes to check the declining trend in ground water levels.
- (iv) Implementation of a Central Sector Scheme on studies on recharge of ground water in Maharashtra, NCT of Delhi, Union Territory of Chandigarh and Karnataka.
- (v) Formulation of a Centrally Sponsored Scheme to assist the State Government in artificial recharge of ground water. The scheme is at consultation stage.

Statement

State	Fall above 4 metres in parts of Districts	Fall of 2-4 metres in parts of Districts
1	2	3
Andhra Pradesh	Nil	Sirkakulam, Vijayagram, Vishakhapatnam, West Godavari
Assam	Bongaigaon, Kachar Darrang, Dhewaji, Dhubri, Goalpara, Jorhat, Kamrup, Karbi, Anglang, Karimganj, Moregaon, Nalbari, Sonitpur, Tinsukhia, Sivsagar Golaghat, Hailkandi	Neogeon
Bihar	Hazaribagh, Nawada	Darbhanga, Dumka Jahenabad, Patna Bhagalpur, Khagria, Palamu, Rohtas, Samastipur
Gujarat	Ranaskantha, Amreli, Bhavnagar, Jamnagar, Junagarh, Kheda, Kutch, Mehsana, Rajkot, Sabarkanthe, Baroda, Surendranagar	Ahmedabad, Valsad

1	2	3
Haryana	Jind Rhotak, Yamuna Nagar	Bhiwani, Gurgaon, Rewari
Kerala	Kottayam, Trichur Ernakulam, Trivendram, Malappuram, Edukki, Palghat, Kasargod.	Calicut, Wayanad Allepey
Madhya Pradesh	Chattarpur, Chindwara, Dhar, Mandsaur, Hoshangabad, Dewas, Panna, Vidisha, Raigarh, Ratlam, Sagar.	Damoh, Guna, Jabalpur Durg, Belaghat, mandla, Raipur, Rajnandgaon, Pewa, alna, Sidhi, Indore Sihore, Raisen, Tikamgarh, Sahjapur, Siepuri.
Maharashtra	Aurangabad, Jalgaon Osmanabad	Akola, Amravati, Buldhana, Nagpur, Sangli, Bombay, Dadar & Nagar haveli
Orissa	Bolangir, Dhenkanal, Mayurbhanj, kalahandi, Sundergarh, Puri, Sambalpur	Balasore, Cuttack, Phulbani, Keonjhar
Punjab	Nil	Hoshiarpur, Ludhiana Ropar, Kapurthala
Rajasthan	Jhunijhunu, Pali, Sirohi, Udaipur	Barmer
Tamil Nadu	Ramanathpuram, Kamrajar, Salem, Coimbatore	Chinglapet, MGR, VR, Padayachi
Uttar Pradesh	Fatehpur, Rampur	Azamgarh, Dehradun, Meerut.

[Translation]

Fish Farmers' Development Agency

4209. SHRI CHANDRA SHEKHAR SAHU: Will the PRIME MINISTER be pleased to state:

(a) the States where the centrally sponsored fresh water fishery scheme has been implemented through Fish Farmers' Development Agencies; and

(b) the amount provided to each for this purpose during 1996-97 and 1997-98 and the estimated amount proposed to be given in 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) Under the Centrally Sponsored Scheme for "Development of Freshwater Aquaculture", 422 Fish Farmers Development